

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

113

Appeal No.452/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company	Malimo Banadurga Construction Pvt.Ltd.-Vs-Registrar of Companies, Odisha, Cuttack		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL PAV
2. BINAY UPADHAYAY. ADV

Rehman
M. Upadhyay
09/01/18

7/11/2018

ORDER

Ld. Counsel for the appellant is present.

It appears from the record that ROC, Cuttack, Odisha has filed his report. As per report of ROC company has not filed the balance sheet after 31/03/2014. Ld. Counsel for the petitioner stated that he has filed the balance sheet for the year 2015-16. Petitioner is directed to file the balance sheet for the year 2014-15 within 10 days from today.

List it on 27/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)